

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement No. 15970 /R.(J.)/2023

Bilaspur, Dated: 02.12.2023

Copy forwarded for kind information to:-

1.	The P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	The Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	The Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	The Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6.	The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7.	The Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8.	The Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
9.	The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	The Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
11.	The Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
12.	The Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
13.	The Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
14.	The Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
15.	The Private Secretary to Hon'ble Mr. Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
16.	The Registrar General, High Court of Chhattisgarh, Bilaspur.
17.	The Registrar (Vigilance / I & E/ Judicial / S & A Cell), High Court of Chhattisgarh, Bilaspur.
18.	The Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur.

19.	The Joint Registrars (M), High Court of Chhattisgarh, Bilaspur.
20.	The Additional Registrars (Judl./D.E.&E/Admn./Classification/Criminal), Registrar (Computerization/C.P.C.), High Court of Chhattisgarh, Bilaspur.
21.	The Advocate General, Government of Chhattisgarh, Bilaspur.
22.	The Deputy Solicitor General of India, Central Govt., High Court Premises, Bilaspur.
23.	The Secretary, High Court Legal Services Committee, Bilaspur.
24.	The Secretary, High Court Bar Association, Bilaspur.
25.	The Deputy/Assistant Registrars/ Section Officers/ In-charge (O/o AR(J)/Writ/ Civil/Criminal/ Writ/ Central Filing/Cause List Section/ Lawa-zima/ Paper Book & Inspection/ Library/ Protocol/ Court Officer/S.W./Supreme Court Section), High Court of Chhattisgarh, Bilaspur.
26.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.


02/12/23.

(K. Vinod Kujur)
Registrar (Judicial)

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. 15969/R.(J.)/2023

Bilaspur, Dated – 02.12.2023

In continuation of the instructions published earlier for listing of cases in the Daily and Weekly Cause List, Hon'ble the Chief Justice has been pleased to permit to publish revised instructions for publishing the Daily and Weekly Cause List as per Rules of High Court of Chhattisgarh Rules, 2007, w.e.f. 04.12.2023.

INSTRUCTIONS FOR DAILY CAUSE LIST

1. Fresh matters will be listed separately in the daily cause list, two days in advance of the date of hearing as per Chart-"A " & "B".
2. All matters (Except Fresh Filing cases) will be listed separately in the Daily Cause List, two days in advance of the date of hearing.
3. Daily Cause Lists are numbered as 1 (Fresh Filing Cases), 2 (IAs Cases and Except Fresh Filing Cases); and further Weekly Cause Lists (Final Hearing Cases) are numbered as 3 onwards.

INSTRUCTIONS FOR WEEKLY CAUSE LIST

4. Weekly Cause List (Final hearing matters) shall be published on Wednesday of the previous week by 01:30 P.M.
5. Not reached cases of Weekly Cause List shall be listed in the Weekly Cause List of the Week next to the following week.
6. If in any week Wednesday is a holiday, Weekly Cause List shall be published on the subsequent working day.
7. A supplementary list may be published for urgent matters as per directions of the Hon'ble Benches.


02/12/23.

Chart-A

INSTRUCTION FOR DAILY CAUSE LIST

- 1) The Daily Cause List for fresh matters shall be published in the following manner:

S.No.	MCRC U/s 439 of Cr.P.C. and/or for grant of Interim Relief/Stay, filed by 01:30 p.m. on	Day of Publishing of Daily Cause List	Cause List for the day
1.	Saturday (Whole Day)/ Monday	Tuesday	Thursday
2.	Tuesday	Wednesday	Friday
3.	Wednesday	Thursday	Monday
4.	Thursday	Friday	Tuesday
5.	Friday	Monday	Wednesday

S.No.	Fresh cases not having Application for grant of Interim Relief/Stay, filed on	Day of Publishing of Daily Cause List	Cause List for the day
1.	Monday	Wednesday	Friday
2.	Tuesday	Thursday	Monday
3.	Wednesday	Friday	Tuesday
4.	Thursday	Monday	Wednesday
5.	Friday/Saturday	Tuesday	Thursday


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Chart-B

INSTRUCTION FOR LISTING OF FRESH CASES RECEIVED FROM LAWAZIMA

2) Fresh cases received from Lawazima shall be listed in the following manner:

S.No.	Fresh case received from Lawazima Section after removal of Default on	Day of publishing of Daily Cause List	Cause List for the day
1.	Monday	Tuesday	Thursday
2.	Tuesday	Wednesday	Friday
3.	Wednesday	Thursday	Monday
4.	Thursday	Friday	Tuesday
5.	Friday/Saturday	Monday	Wednesday


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